GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2497
TO BE ANSWERED ON 15.12.2025

ELI SCHEME

2497. SHRI RAJA RAM SINGH:
DR. SHIVAJI BANDAPPA KALGE:
SHRI BHUMARE SANDIPANRAO ASARAM:
SHRI GYANESHWAR PATIL:
SMT. DELKAR KALABEN MOHANBHAI:
SHRI NILESH DNYANDEV LANKE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the salient features of the recently approved Employment-Linked Incentives (ELI) scheme to boost employment generation in various parts of the country and the eligible sectors under the said scheme;
(b) the details of the number of formal jobs created so far under the recently launched Employment-Linked Incentive (ELI) Scheme which was approved on 1 July 2025, region/State/UT-wise;
(c) the details of the total number of new jobs likely to be created through the said scheme between 2025 and 2028 in the country particularly in Maharashtra, Madhya Pradesh and Dadar & Nagar Haveli;
(d) the details of the estimated fund to be allocated for the said scheme for the next financial year 2026-27;
(e) whether the Government has conducted any impact assessment or pilot study on the implementation of the said scheme in specific sectors; and
(f) if so, the findings of such assessment, sector-wise and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)

(a) to (f): The Union Cabinet, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance

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employability, and strengthen social security across all sectors, with a particular focus on the manufacturing sector. The scheme was launched on 15th August 2025. The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹99,446 Crore. The estimated budget under the scheme for the FY 2026-27 is ₹20,082 crore.

The Employees' Provident Fund Organisation (EPFO) is the implementing agency for the scheme. A dedicated portal (pmvbry.epfindia.gov.in) has been developed to facilitate all scheme-related processes.

The scheme aims to incentivise creation of more than 3.5 Crore jobs all across the country, over a period of 2 years (including the state of Maharashtra, Madhya Pradesh and Dadar & Nagar Haveli).

The scheme comprises of two parts i.e. Part A and Part B and focuses on providing support to both employees and employers by way of incentives. The scheme provides for incentives for 1.92 crore new eligible employees under Part A. Incentive for creation of approx. 2.59 crore additional jobs to employers is provided for under Part B of the scheme.

As on 30.11.2025, a total of 1.14 lakh establishments have registered under the scheme. These establishments have enrolled 16.17 lakh new joinees and rejoinees 40.14 lakh employees under the scheme.

The scheme has been formulated after extensive consultations with all stakeholders including labour intensive Ministries, Trade Unions, Industry Associations and Experts.

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